

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Respondent(s): Mr. Anand K Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s): Mr. Meet Malhotra Sr. Adv
Mr. Ravi S.S. Chauhan
Mr. Prateek Dahiya for R-1
Miss. Pallak Singh
Mr. K.M. Verma
Mr. Amit Kapur with
Mr. Vishal anand

ORDER

At the request of Learned Counsel for both the parties, post the matter
for hearing on **03.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt